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Title: Motion regarding Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 -- Extension Of Time (Motion Adopted).

श्री एस.एस.अहलवालिया (दार्जितिंग): महोदया, मैं प्रताप करता हूँ कि

"यह सभा भूमि अर्जन, पुनर्वासन और पुनर्व्यवस्थापन में उत्तिकर और पारदर्शिता का अधिकार (दूसरा संशोधन) विधेयक, 2015 पर संयुक्त समिति का प्रतिवेदन प्रस्तुत करने का समय 7 अगस्त, 2015 तक बढ़ाती है।"

HON. SPEAKER: The question is:

"That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 up to 7th August, 2015."

The motion was adopted.

HON. SPEAKER: Now, the House stands adjourned to meet again at two o'clock.

12.03 hrs

The Lok Sabha then adjourned till Twelve of the Clock.